

[Translation]

Irregularities committed by Regional Rural Banks

178. SHRI KALI PRASAD PANDEY : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware of the irregularities committed by the Regional Rural Banks in Bihar, Uttar Pradesh, Delhi, Haryana and other States;

(b) if so, the State-wise details thereof;

(c) the names of those branches of the Regional Rural Banks in Bihar where irregularities have been detected during the period from 1st January to 31st December 1985 and the details of the action taken against the officials concerned; and

(d) the total number of such cases which have been handed over to the Central Bureau of Investigation and also of those which are likely to be handed over to them by April next ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POJARY) : (a) and (b) The present data reporting system from Regional Rural Banks does not generate data in the manner asked for. Specific instances/complaints whenever received are got looked into for taking suitable remedial action.

(c) and (d). Information is being collected and to the extent available will be laid on the Table of the House.

Smuggling in foodgrains

179. SHRI KALI PRASAD PANDEY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether his attention has been drawn to the news-item captioned "Daring misdeeds of foodgrains smugglers" appearing in 'Jan-satta' of 1 February, 1986;

(b) if so, the action taken by Government against food grain smugglers in Bihar, U. P. and other States during the period 1 January, 1985 to 31 January, 1986; and

(c) the action taken or proposed to be taken at high level by Government keeping in view the irregularities and malpractices mentioned in the above news item ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) Yes, Sir.

(b) and (c). Except for the statutory rationing areas in West Bengal, the country is treated as one zone for movement of wheat, levy free rice and other grains. There is thus no bar against the movement of foodgrains from one place to another.

If there is any violation of local laws, the State Governments would be concerned with the matter.

[English]

Sharing of losses incurred by Public Distribution System by Central and State Governments

180. SHRI K. P. UNNIKRISHNAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government of Kerala have suggested that losses incurred by the Public Distribution System be brought as subsidies under the Plan scheme and shared by the Union and State Government;

(b) if so, the response of the Union Government to the above suggestions; and

(c) the steps taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) No, Sir.

(b) and (c). Do not arise.

Allocation of Palmolein to Kerala

181. SHRI K. P. UNNIKRISHNAN : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the present monthly allocation of palmolein to Kerala;

(b) whether Government of Kerala have sought increase in its allocation of monthly quota of palmolein; and

(c) whether Government have increased the quota or allocation ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A. K. PANJA) : (a) The allocation of Palmolein to State Government of Kerala for February, 1986 is 2000 MTs.

(b) No, Sir.

(c) Does not arise.

Hundred per cent export oriented units functioning in Delhi

182. SHRI AJIT KUMAR SAHA : Will the Minister of COMMERCE be pleased to state :

(a) the number of hundred per cent export-oriented units sanctioned for Delhi and the number of those which are operational; and

(b) the total amount of foreign exchange earned by these units during the last three years ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Thirty-three proposals have been approved under 100 per cent Export Oriented Scheme for setting up units in Delhi. Three of these are in production and export.

(b) These units became operational during 1984-85. According to returns received up to quarter ending 31-12-1985, the exports effected upto 31-12-85 are of the value of Rs. 40.83 lakhs.

Performance of West Bengal Mallah Bhum Gramin Banks

183. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) the performance of West Bengal Mallah Bhum Gramin Banks regarding the opening of branches, disbursement of loans and local employment; and

(b) the criteria adopted regarding the composition of directors in the Mallah Bhum Gramin Banks ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The performance of Mallahbhum Gramin Bank as on 30th June, 1985 is indicated below :

No. of Branches	141
Deposits (Rs. in lakhs)	1878
Outstanding advances (Rs. in lakhs)	1150

Staff in Position

Officers	330
Clerical Staff	302

(b) The board of directors of each Regional Rural Bank including Mallahbhum Gramin Bank has been constituted in accordance with the provisions contained in section 9 of the Regional Rural Banks Act 1976.

Credit deposited by nationalised Banks of Bankura District

184. SHRI AJIT KUMAR SAHA : Will the Minister of FINANCE be pleased to state :

(a) the credit deposited in the nationalised banks in Bankura District (West Bengal) in the last three years; and

(b) the loans disbursed under different heads during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Aggregate Deposits, Gross Bank Credit and C. D. Ratio of all scheduled commercial banks as at the end of December 1982, 1983 and 1984 in